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1 	2	3		_		4	
88	527638	Sh. Nem Chand Mittal, 2530/1, Choona Mandi	•			16-7-82	
8 <b>)</b>	529191	M/s. Blugwati Travels, 3-Chitra Gupta Rd.				6-8-82	. =
<u>9</u> 2	528734	M/s. Chirag Finance Co. 60-Chitra Gupta Road	•	•		12-8-82	
91	522122	Sh. Devendra Narula, M/s. Naru'a Bakery, 3/38, Pahar Ganj	Mai	n Baz	ar	26-5 83	x
92	521274	M/s. Dashmesh Guest House, 2723, Bhagat Singh Pahar Ganj. (disconnected for non-payment on			٠	8 7-81	- -
93	521012	Post Office, Nehru Bazər, Pahar Ganj . 🛛 🔒	•			28-8 75	
94	524724	Postal Sivings Bureau, 22/4165, Basant Lane	•			28-8-76	1

## Export of Man Power to Gulf and other countries

880. SHRIMATI PREMILABAI DA-JISAHEB CHAVAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that his Ministry had invited applications from individuals and groups in January 1984 for issue of licences to regulate the export of man power to the Gulf and other countries:

(b) what is the number of applicants who have applied by the target date with the criterion laid down for issue of licences and what is the amount of fee to be paid by the licences on selection;

(c) whether individuals or groups already in the business will be given preference over the new entrants in the field;

(d) whether it is a fact that registration licences have not been granted to any of the registered applicants so far; and

(e) if so, by when the licences are likely to be issued?

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THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND RE-HABILITATION (SHRI DHARMA-VIR): (a) Yes Sir.

(b) There is no target date for applying for registration under the Emigration Act, 1983. Only those recruiting agents

who were in business prior to the enforcement of the Emigration Act, 1983 were given 30 days to apply for the certificate of registration. So far, 1619 applications have been received upto 4th May, 1984. Application fee of Rs. 100 is required to be paid alongwith each application. No fee is to be paid by the licencees on selection. However security deposit equivalent to an air fare in economy class has to be deposited by individual emigrants at the time of granting emigration clearance The eligible recruiting agents have been asked to furnish a Bank Guarantee as per the following **御**[]\* scale :----

			Rs. in Lakhs
(i) minimum upto 100		•	1
(ii) 101 to 600 .			3
(iii) 601 to 7000 .	•	•	4
(vi) tool and above			5

(d) and (e) No, Sir. 134 certificates of registratic<sub>11</sub> have so far been issued to the recruiting agents.

तेल तथा गैस एजेंसियों का दिया जाना

881. श्री हुक्मदेव नारायण धादवः -क्या ऊर्जा मंत्री यह बताने की बुपा करेगे किः :

(क) पिछले तीन वर्षों में तेल और तरलीकृत पेट्रोलियम् गस के किंतने वितरकों